

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-106/2007/1640 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Romen Baruah,
District & Sessions Judge,
Morigaon.

Dated Guwahati, the 19th March, 2025.

Sub:- **Earned leave.**

Ref:- Your letter No. DJM/1727, dated 18.03.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **7 (seven) days earned leave w.e.f. 20.03.2025 to 26.03.2025, along with station leave permission from the evening of 19.03.2025 till the morning of 27.03.2025**, has been granted. The Addl. Sessions Judge cum Special Judge, POCSO, Morigaon, and in her absence, the Addl. District & Sessions Judge, Morigaon, and in his absence, the Chief Judicial Magistrate, Morigaon, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-106/2007/1641-1642/A, dated , 19-03-2025
Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. Copy of the application in prescribed format is sent herewith.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

